

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-945(PB)/2020

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

v.

M/s. Bansal Diamonds Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 23.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

ORDER

Renotified to 01.12.2020.

23.10.2020
Ritu Sharma


(Madhu Narula)
Court Officer